

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT)(Insolvency) No.710 of 2019**

**IN THE MATTER OF:**

**Saumil A. Bhavnagri**

**...Appellant**

**Vs**

**Nimit Builder Pvt. Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Dinkar Singh, Advocate**

**For Respondents: Mr. Ashok Kriplani, Advocate for IRP**

**ORDER**

**20.08.2019** It is stated that the 'Interim Resolution Professional' Mr. Vinod Kumar Chaurasia has been replaced by another person appointed as 'Resolution Professional'. The 'Resolution Professional' appointed is said to be Mr. Deepak Sarpupuria. The Appellant is permitted to correct the 'Memo of Parties' to delete the name of Mr. Vinod Kumar Chaurasia and substitute the name of Mr. Deepak Sarpupuria.

2. Advocate Shri E. Ahmed appears on behalf of Respondent No. 2, through new 'Resolution Professional'. Advocate Shri Ashok Kriplani representing earlier 'Interim Resolution Professional'- Shri V.K. Chaurasia submits that the dues of the 'Interim Resolution Professional' have not been settled. 'Interim Resolution Professional' may move the Adjudicating Authority on this count.

3. Learned Counsel for the Respondent No. 1 states that copy of the appeal has not been received by him. Learned Counsel for the Appellant submits that he will deliver a copy of the appeal.

4. Learned Counsel for the Respondent Nos. 1 & 2 may file short replies within a week. Rejoinder, if any, may be filed by the Appellant within a week thereof.

5. We asked learned Counsel for the Respondent No. 2 to show “registration granted” or “authorization issued” by Financial Sector Regulator as per Section 3(17) of Insolvency and Bankruptcy Code, 2016. Learned Counsel for the Appellant is trying to locate documents from the Paper Book. He states he will be ready with the concerned documents on the next date.

List the appeal for “Admission (After Notice)” on **9<sup>th</sup> September, 2019**.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Sk*